

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.4514/2017

New Delhi, this the 20<sup>th</sup> day of December 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Chain Pal Singh, Section Officer  
Group 'C', aged 55 years,  
S/o Shri Sukhbir Singh  
R/o 60, Ashok Nagar,  
New Delhi 110 018.

..Applicant

(By Advocate: Shri Ashish Nishchal for Shri Arun Nischal)

Versus

1. South Delhi Municipal Corporation  
Through its Commissioner  
3<sup>rd</sup> Floor, Civic Centre,  
J.L. Nehru Marg, New Delhi 110 002.

2. Director (Horticulture)  
South Delhi Municipal Corporation  
3<sup>rd</sup> Floor, Civic Centre,  
J. L. Nehru Marg,  
New Delhi 110 002.

... Respondents.

(By Advocate: Shri R.K. Jain)

**O R D E R (ORAL)**

**Justice Permod Kohli:**

Notice. Shri R.K. Jain, learned counsel, appears and accepts notice on behalf of respondents.

2. The applicant who is B.Sc.(Agriculture) qualified was initially appointed as Mali and on 01.04.1989. Later he was appointed as Technical Supervisor on ad hoc basis on 10.12.2001. 39 posts of Technical Supervisor were merged with the post of Garden Choudhary vide order 05.09.2008. The next promotion from the

post of Garden Choudhary is to the post of Section Officer. The applicant was given look after charge of the post of Section Officer on 17.10.2008. Name of the applicant figures at Sl. No.196. His look after charge was extended from time to time and he is continuing to hold the charge till date. The applicant made a representation for convening of the DPC for regular promotion to the post of S.O. on 10.04.2017. The said representation is still undecided by the respondents.

3. In view of the above circumstances, this OA is disposed at the admission stage with a direction to the competent authority to take decision on the representation of the applicant, referred to hereinabove, within a period of three months from the date of receipt of a copy of this order by passing a reasoned and speaking order.

**( K.N. Shrivastava )**  
**Member (A)**

**( Justice Permod Kohli )**  
**Chairman**

/vb/